(J.H.C. Sch. 1-7)

: Office – 0651-2481449 Fax No. – 0651 – 2481116

From:

Nikesh Kumar Sinha, Registrar (Administration), High Court of Jharkhand Ranchi.

File No. XXII(5)/1/2014-15-16-17-18/Apptt. Letter No._____/Apptt. Dated:

To

The Director, LNJN. NICFS, NFSU Delhi Campus, Sector-3, Outer Ring Road, Rohini, Delhi – 110085.

Sub: - Regarding nomination for Training Courses on Forensic Examination in Sexual Assault cases scheduled to be held on 23rd – 24th January, 2023.

Ref: - Your Letter No. 20/36/2018-NICFS(Pt.I) dated 27.12.2022

Sir,

Apropos the letter on the subject referred above, I am directed to inform that the Court has been pleased to nominate Mrs. Kashika M. Prasad, District and Additional Sessions Judge-cum-Spl. Judge, offences under SC & ST Act, Hazaribagh (subject to acceptance of her nomination) for attending Training Courses on "Forensic Examination in Sexual Assault cases" scheduled to be held on 23rd – 24th January, 2023 at LNJN NICFS, NFSU Delhi Campus, Rohini, Delhi -110085.

The details of the nominated officer is as follows:-

SI. No.	Name Officer/nominee	of	Designation	Contact details of Officer/nominee
1.	Mrs. Kashika Prasad	M.	District and Additional Sessions Judge-cum-Sp. Judge, offences under SC & ST Act, Hazaribagh	News Section 19 at the section of th

This is for kind information and needful.

Yours faithfully,

Sd/- Nikesh Kumar Sinha

Memo No. 218 / Apptt.

Registrar (Administration)
Ranchi dated the 12 | 11 2023

Copy forwarded to the Principal District & Sessions Judge, Hazaribagh for information & needful / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website / officer concerned along with permission to attend the aforesaid programme as well as copy of letter received from LNJN NICFS, NFSU Delhi Campus, Rohini, Delhi for information and needful.

Registrar (Administration)